

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2016  
ANSWERED ON:29.11.2001  
CENTRE FOR CORPORATE EXCELLENCE  
SRINIVASULU KALAVA

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether a Task Force appointed by the Govt. has recommended for the creation of `Centre for Corporate Excellence`in the country;
- (b) if so, the action taken in this regard;
- (c) whether the Union Government has agreed to the request of Chief Minister of Andhra Pradesh for establishment of the Centre in Hyderabad; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS ( SHRI ARUN JAITLEY )

(a): Yes, Sir.

(b) to (d): The Government has received requests from certain State Governments including Andhra Pradesh for setting up the Centre in their States . No final decision in the matter has yet been taken.